

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati, the 26<sup>th</sup> February, 2015

No. HC.VII-136(Pt.-III)/2007/1138/A Hon'ble the High Court has been pleased to ***exempt Ms. Audri Bhattacharyya, Addl. Chief Judicial Magistrate, Sonitpur, Tezpur*** from attending the two-days **Judicial Discourse (on the questions assigned to the Judicial Officers earlier)**, scheduled to be held from **28.02.2015 to 01.03.2015 at Sonitpur, Tezpur.**

By order,  
Sd/- R.A. Tapadar  
OSD & JOINT DIRECTOR (OFFICIATING)  
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-136(Pt.-III)/2007/1139 - 1149/A, Dated : 26.02.2015  
Copy forward for information and necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29 (in reference to the Notification No. HC.VII-136 (Pt.-III)/2007/456/A, dated 30.01.2015)
3. The Registrar ( Vig. / Admn. / Judl.) Gauhati High Court, Guwahati.
4. The District & Sessions Judge, Sonitpur, Tezpur. He is requested to inform the concerned officer accordingly.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Joint Registrar, Judl. / Recruitment / Vig. / PM & P, Gauhati High Court, Guwahati.
7. Ms. Audri Bhattacharyya, Addl. Chief Judicial Magistrate, Sonitpur, Tezpur.
8. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati.*
9. The Private Secretary to Hon'ble Mr Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
10. The Private Secretary to Hon'ble Mr Justice C. R Sarma, Gauhati High Court, Guwahati.
11. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

  
OSD & JOINT DIRECTOR (OFFICIATING)  
JUDICIAL ACADEMY, ASSAM